

LOK SABHA

Monday, December 4, 1995/Agrahayana 13, 1917(Saka)

*The Lok Sabha met at
Eleven of the Clock*

[MR. DEPUTY SPEAKER *in the Chair*]

Obituary References

MR. DEPUTY-SPEAKER: Hon. Members, I have to inform the House with profound sorrow, of the passing away of two of our colleagues, namely, Shri Magunta Subbarama Reddy and Shri Basagondappa Kadappa Gudadinni.

Shri Magunta Subbarama Reddy was a sitting Member of Lok Sabha, representing Ongole parliamentary constituency of Andhra Pradesh.

An agriculturist, trader and industrialist by profession, Shri Reddy also took keen interest in journalism.

He actively involved himself in the social work, such as, providing drinking water to the poor people, construction of temples, community halls, etc. for the welfare of weaker sections.

Shri Reddy served as the Vice-President of "Kala Sagar", a reputed organisation for social and cultural activities at Madras. He also brought out a Telugu daily "Udayam". Shri Subbarama Reddy, just 48, was shot by some unidentified assailants at his residence Bhagyanagar, Ongole, Andhra Pradesh on 1st December, 1995 and was later declared dead.

Shri Basagondappa Kadappa Gudadinni was a sitting Member of the House, representing Bijapur parliamentary constituency of Karnataka. Earlier he had been a Member of Fourth and Ninth Lok Sabha, representing the same constituency during 1968-78 and 1989-91. He was also a Member of Karnataka Legislative Council during 1974-86.

An agriculturist and journalist by profession, Shri Gudadinni was an active political and social worker. During his long parliamentary career, Shri Gudadinni served on Committee on Petitions, Committee on Government Assurances and Standing Committee on Railways of Lok Sabha, and several committees of Karnataka Legislature.

He was actively involved in social and cultural activities which included opening of educational institutions and hostels. He was the President of the Ambedkar Educational

Society and the Eshwar Vidya Vardhak Sangh, Sarawad. He also served as Director and President of Bijapur District Central Cooperative Bank, Director and Treasurer of Karnataka State Housing Corporation and member of Senate, Karnataka University. He was editor of 'Karnataka Sandesh', a Kannada weekly.

Shri Gudadinni took keen interest in the proceedings of the House.

Shri Gudadinni passed away on 1st December, 1995 at Bombay at the age of 66 years.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved family.

THE PRIME MINISTER (SHRI P.V. NARASIMHA RAO): Mr. Deputy Speaker, Sir, it is extremely sad that since this Session began, the House finds itself almost under the shadow of death. Many of our friends who were with us and immediately left for their homes, died in a manner which is absolutely unbelievable. These things have happened and it adds to the sadness. It is not as though anyone was sick, it is not as though anyone was in a state where people would suspect the inevitable to happen but these have been so sudden whether it is Shri Shankar Dayal Singh or Mr. Reddy. These have really added to the pathos of the whole thing.

It is with a deep sense of anguish and profound sorrow that I rise to pay my respectful homage on the sad demise of two of our sitting Members, Shri M. Subbarama Reddy and Shri B.K. Gudadinni. Shri Reddy's assassination was shocking and dastardly, as I have said, Sir. He was here, he was present in the House on Thursday. He was present in the night when I called the Members of Andhra Pradesh. He was with me, he was sitting almost next to me. Who would have thought on the next morning he would leave only to attend a wedding and on the way to the wedding or may be back from the wedding, at his own residence, in broad daylight he would be assassinated? This is something not only unbelievable, it just does not happen unless, perhaps, one gets resigned to the occurrence of death which can come in a way one cannot imagine.

His killing once again underscores the fact that violence in public life must be condemned by all of us. Shri Reddy had been a Trustee of Shri Ranganathaswamy Temple, Nellore and took a keen interest in social and cultural activities. I understand, Sir, yesterday at the funeral the kind of crowds that went there to have a last glimpse

clearly show what a magnanimous and charitable person he was.

On a party note let me say that he was responsible for almost every arrangement at Tirupati when we had the Plenary Session of the All India Congress Committee in 1992. He was a very dynamic person, very good in his behaviour. He also owned the newspaper 'Udayam' which had made a good mark as a good daily and today we find that he is no more with us. He was also liked and admired for his social and philanthropic activities.

Sir, we have lost a young Member of this House. His absence would be missed by all.

Shri Gudadinni was an experienced parliamentarian and associated with the cooperative movement. In his death we have lost a committed political and social worker whose activity in that part of Karnataka is well-known and spans several areas of social action.

I wish to place on record the deep sense of personal loss and grief felt by the nation and by all of us on the passing away of Shri M. Subbarama Reddy and Shri B.K. Gudadinni.

May their souls rest in peace.

[Translation]

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Mr. Deputy Speaker, Sir, we were yet to recover from the sudden demise of Shri Chhotey Lal that two more Members of this House, departed for heavenly abode. Shri Reddy was elected to Lok Sabha for the first time. He was perhaps, below fifty years. He was actively involved in various activities and had many achievements to his credit in different fields like agriculture, business, film and journalism etc. I do not know how far the news paper 'Udayam' is related to this cold-blooded murder but the way he was murdered is really a heinous act. We all condemn it. It seems that the violence unleashed by Naxalites could not be checked completely in that area.

Shri Gudadinni was very actively involved in Parliamentary Committees. He had set up a number of educational institutions in his Constituency and undertook several works in the memory of Dr. Ambedkar.

Mr. Deputy Speaker, Sir, I associate myself as well as my party with the sentiments expressed by you and the hon. Prime Minister as the Leader of the House in regard to two departed Members of the House. We express our condolence and request you to convey the same to the bereaved families.

SHRI SHARAD YADAV (Madhepura): Mr. Deputy Speaker, Sir, I associate myself with the sentiments of the Leader of the House and the Leader of Opposition. Shri Reddy was done to death in a cruel, violent and inhuman way. He was our colleague and an active Member of the House. The series of murders of political activists in Andhra Pradesh has jolted the whole country. He was only 45 years old. I do not want to reiterate what Atal ji has already said about such an active colleague. He believed in living a full life. The way violence has erupted in Andhra Pradesh and personnels of forces as well politicians have been killed, it has become a matter of serious concern for the nation.

There are many evils raising their ugly heads in the country. On this occasion, we should pledge to crush these evils unitedly. It is a country where Mahatma Gandhi was born. Only brave people stand up against violence. On the contrary, those people who adopt the path of cowardice and believe in drastic change are, in my view, the misguided people. The brutal killing of Shri Reddy is a condemnable act. I, on behalf of my Party strongly condemn this murder. May God give strength to his family to bear this shock. With these words, I conclude.

[English]

SHRI SOMNATH CHATTERJEE (Bolpur): Mr. Deputy-Speaker, Sir, on behalf of my Party and myself, I associate with what has been said by you, the Leader of the House, the Leader of the Opposition and Sharadji and we condole the passing away of two of our colleagues who were with us in this House. Only the other day.

It is a great tragedy that Shri Reddy has met with a violent death at the Prime of his life. He was a Member who had made contributions here and looked after the interests of the people. He had varied interests and he had been serving all the people of his area and the State with great devotion. We strongly condemn the dastardly assassination of Shri Reddy.

It shows that we have to constantly endeavour to see that such activities are not only curbed but are eliminated from our body politic.

Sir, Mr. Gudadinni was also a very active Member of this House and I had close contact with him because he was a Member of the Standing Committee on Railways and used to take very active interest in the deliberations of the Standing Committee. There also we have lost a very active Member, a Member with vast experience and who always contributed very positively in the deliberations of the Committee.

Sir, I join myself with what has been said about the Members in this House. We mourn their loss and I request you to please convey our sincere condolences to the members of the bereaved families.

SHRI INDRAJIT GUPTA (Midnapore): Mr. Deputy-Speaker, Sir, we strongly condemn this dastardly murder of one of our newer but more active Member, Shri Subbarama Reddy. Obviously, such an attack on him was not expected because there seems to have been no kind of security arrangement for him at all. If he was targeted by naxalites — I don't know whether it was naxalites who are responsible or anybody else — there would have been some security arrangement. Obviously, need for some security was not felt by anybody. So, this tragic assassination has taken place and I hope the assailants will be apprehended. I do not know if they were identified by anybody, there was quite a big crowd at that time. But, anyway, it shows that how fragile life is and how uncertain is the fate of the people who are in public life. I do not know Shri Reddy personally but by all accounts and as has been stated here he was a man of varied interest and he was engaged in multifarious activities — social and public — for the benefit of the people of his constituency. So, it is a very sad day for us.

Sir, the other Member also was an educationist, journalist and a social worker of considerable repute. He was very active in Parliamentary Committees and other work here.

Sir, on behalf of myself and my Party, I associate myself fully with the sentiments expressed here. We mourn the loss of these two colleagues and hope, you will convey our condolences to the bereaved families.

SHRI P.G. NARAYANAN (Gobichettipalayam): Mr. Deputy-Speaker, Sir, we are shocked to hear the tragic death of Mr. Subbarama Reddy at his early age. He was assassinated by unknown persons in broad day-light. Though he was an industrialist, he shared the concern of the poor people also. He donated Rs. 1 crore for Anantapur Water Scheme. He was a very popular figure. Murder of such a good person is a ghastly act which has to be condemned by all.

I also express my sorrow and pay tributes to Mr. Gudadinni who died of massive heart attack. His contribution to the proceedings of this House is notable. He was an agriculturist, educationist and a journalist also.

The death of two sitting Members is a great loss to the House and our country. On behalf of AIADMK, I convey my heart felt condolences to the bereaved families.

[Translation]

SHRI CHANDRA JEET YADAV (Azamgarh): Mr. Deputy Speaker, Sir, we all share the sentiments and feelings expressed by the hon. Prime Minister about Shri Magunta Subbarama Reddy.

Though he was an industrialist, his contribution in helping his near and dears and other organisations was immense and he involved himself in good works with devotion. But his devotion towards the service of the people, fellow feeling and good behaviour could not win the hearts of his murderers.

When the murderers had come to meet him, he was perhaps busy at that time. Later on, when he had gone to meet them and had introduced himself, he was immediately murdered at his residence. His body guard, while discharging his duty to save him was also killed. It is a matter of national concern that some persons are adopting the path of violence as their life style. In a country like ours, where we, under the leadership of Mahatma Gandhi, had challenged the largest imperialism in a non-violent manner and won the fight, it is a matter of serious concern that violence becomes the life-style of some people and it takes alarming shape. I think that the whole country and the society should seriously ponder over it and help create a violence free atmosphere in the country.

I can very well understand that the sudden demise of a young Member of Parliament, a young industrialist, a man full of devotion towards the service of human being must have shocked the family and relatives. We extend our sympathy to the bereaved family.

As has been stated, Shri B.K. Gudadinni was a great social worker and he worked with full devotion. He appeared to be hale and hearty. He died, all of sudden, due to heart attack.

I, myself as well as on behalf of my party condolences to the bereaved families.

SHRIMATI LOVELY ANAND (Vaishali): Mr. Deputy Speaker, Sir, I have to say with a heavy heart that since the beginning of this session we have been continuously holding condolence meeting and losing the hon. Members of this House.

The brutal killing of Shri Magunta Subbarama Reddy is the most heinous and strongly condemnable act. Concrete steps are needed to be taken to control the unending series of political murders. The murderers should not be spared at any cost. This chain of political murders started in the country with the murder of Mahatma Gandhi. Therefore, I

would like to call upon the House to consider this matter seriously as it is a matter of serious concern.

We are very much aggrieved over the loss of many hon. Members of Parliament, I myself and on behalf of my party convey our condolences to the bereaved families.

[English]

SHRI E. AHAMED (Manjeri): Mr. Deputy-Speaker, Sir, on behalf of my Party, the Indian Union Muslim League, I also associate myself with the deep sentiments expressed by the Prime Minister and the Leaders of the Parties.

Sir, it is very sad and beyond one's imagination that a person like Shri Magunta Subbarama Reddy, a man with an affable nature would have such a tragic end at the hands of unidentified people. I hope the State Government and the Government of India will take it as a serious matter and it will also be an eye-opener for the Government to take necessary steps to prevent such tragic assassination of the elected Members of the country.

Sir, Shri Gudadinni was a man who contributed to the educational sphere, especially to the downtrodden people and his services will be remembered for ever.

With these few words, once again, I share the sentiments expressed by my colleagues and I condole the assassination of a sitting Member of this House and the sad demise of another Member of the House.

[Translation]

SHRI MOHAN RAWALE (Bombay South Central): Mr. Deputy Speaker, Sir, the current session has proved very unfortunate. One of our colleagues passed away and the other was killed. There is a saying that when a child is born, he cries but the members of the family and the people in neighbourhood feel delighted and happy. In his life, the man should do good works and he should die with a smile so that the people may remember him for his good deeds. As our hon. Prime Minister has said that he was friendly to every one and he always seemed cheerful. Shri Chandrajeet Yadav has told that many persons had come to meet him. He left for heavenly bode and he was smiling unaware of the approaching death.

[English]

MR. DEPUTY SPEAKER: This is obituary Reference.

[Translation]

SHRI MOHAN RAWALE: Today, two Members of Parliament, belonging to Congress party, are not among us. One of them hailed from Andhra Pradesh, the home-

state of our hon. Prime Minister. We raise various issues in the House, some times against bomb-blasts and sometimes against treason. But today, we are afraid of even going out of the house. Therefore, I demand that it is incumbent upon you to ensure our security.

[English]

MR. DEPUTY-SPEAKER: This will go out of the record.

SHRI V.S. VIJAYARAGHAVAN (Palghat): Sir, this should be removed from the record. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: I will remove this. It is being removed.

SHRI YAIMA SINGH YUMNAM (Inner Manipur): Sir, on behalf of myself and my Party, the Manipur People's Party, I condole the death of two of our colleagues of this House. I am in an anguish mood. I strongly condemn the assassination of Shri Magunta Subbarama Reddy.

I would like to mention that I am also under threat from the underground organisation for speaking in this House against them, for my speech in this House. I have been asking the hon. Speaker for arranging, providing security for me also. But it was denied until now. It is the fate. So, I strongly condemn such an assassination by the underground organisation.

Sir, with these few words, I join my colleagues in mourning the death of these two colleagues of this House.

SHRI D.K. NAIKAR (Dharwad North): Sir, I condole the assassination of Shri Magunta Subbarama Reddy and the sad demise of Shri B.K. Gudadinni. I was very much upset on hearing this sad news. Whatever you have referred in your Obituary Reference is correct. Shri Gudadinni was my associate. I came to know that he was moving with the masses. He was a popular figure. He was called *ajata-shatru*.

Sir, I was very closely associated with Shri Gudadinni. He was a journalist as well as an educationist. He was running many educational institutions. But I found certain Qualities in him which very much attracted me. He was always moving with masses. There was no differentiation for him among the rich, the poor and the ladies. He was found to be very popular. He was called '*Ajatashatru*', that is, he had no enemies at all. That quality was appreciated by one and all. Even in the political field also, one important aspect was his career. He was most honest in his political career. He was continuing with the same economic status till yesterday as he was having at the time of his entering

politics. And that is most important. In my career as a politician, I am honestly telling you that such persons with such qualities are rare to be found nowadays. Yesterday, I had been to his funeral. The whole city was in a sorrow mood and the crowd that gathered there was the biggest one. That shows how much popular he was in politics as well as in his own constituency. It is known to me. Along with me our hon. Minister Shri Rajasekara Murthy was also there and we felt very much sorry about it. I feel that I have lost some person with whom I had very close association. I join the House in its feelings.

*SHRI GOVIND CHANDRA MUNDA (Keonjhar): Mr. Deputy Speaker, Sir, I rise with profound grief to speak a few words on the Obituary references made in this august House. Sir, this is for the second time I have been elected as the Member of this House. First, I was elected in 1977 when Late Shri Morarji Desai was the Prime Minister. Then, Late Smt. Indire Gandhi and Rajiv Gandhi succeeded as the Prime Ministers. After that Shri V.P. Singh, then Shri Chandra Shekhar and now Shri P.V. Narasimha Rao was our Prime Minister. In the meantime, a number of Members have passed away and Obituary references have come for them in this House.

Shri Magunta Subarama Reddy and Shri B.K. Gudadinni were the Honourable sitting Members of Tenth Lok Sabha. While Shri M.S. Reddy was killed by the members of the People's War Group (PWG), Shri Gudadinni collapsed on his way to catch the train. The death of these two Hon'ble Members is a great loss to the Nation.

It is regrettable that Shri Reddy was a Member from Andhra Pradesh *i.e.* the home State of our Hon'ble Prime Minister Shri P.V. Narasimha Rao. I am really surprised as to how the Members of the Congress Party are not given protection in the Prime Minister's native State. Had he given proper security and protection, Shri Reddy would not have been killed by the terrorists of PWG. Where is the Home Minister? Why proper security is not being given to the Members of Parliament? Why he does not care for us? Each Member should be given proper security. I mourn the death of these two friends and with this I conclude my speech.

MR. DEPUTY SPEAKER: We have mourned for the death of two of our friends. Now the House will stand in silence for a short while.

The Members then stood in silence for a short while
11.33 hrs.

MR. DEPUTY SPEAKER: The House stands adjourned to meet again tomorrow, the 5th December, 1995 at 11.00 a.m.

WRITTEN ANSWERS TO QUESTIONS

[English]

Setting up of F.P.I.

*101. SHRI DILEEPBHAI SANGHANI:

SHRI BOLLA BULLI RAMAIAH:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of applications received by the Union Government from public/private sector for setting up of food processing units during the last three years, State-wise;

(b) the number of applications approved by the Government, State-wise as on August, 1995; and

(c) the number of joint venture units and export oriented units out of them, State-wise.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI K.P. SINGH DEO): (a) to (c). All Food Processing Industries are delicensed except for brewing and distillation of alcoholic beverages, sugar and those items reserved for small scale sector; therefore, in such cases no industrial licence is required but only an Industrial Entrepreneur Memoranda (IEM) is to be filed by the entrepreneur.

However, for setting up of food processing industries in joint venture/100% Export Oriented Units/Foreign Collaboration etc. approvals are granted by the Government/ Reserve Bank of India.

During the last three years *i.e.* 1992-93, 1993-94 and 1994-95, 1894 IEMs were filed and 559 approvals have been granted. Out of these 559 approvals, 459 are for joint venture and 100% Export Oriented Units. The Statewise details of IEMs filed and approvals granted are given in the enclosed Statement.

* Translation of the Speech originally delivered in Oriya.